

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1422  
ANSWERED ON:03.03.2000  
IMPORT OF PULSES  
SURESH KODIKUNNIL

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) Whether the Government have imported a large quantity of pulses; and  
(b) If so, the quantity and value thereof during each of the last three years?

**Answer**

MINISTER OF COMMERCE & INDUSTRY (SHRI MURASOLI MARAN)

(a) & (b) Pulses are covered under ITC(HS) classification 07.13. As per EXIM policy, all pulses excepting Australian lupin seeds are freely importable. However, import of toxic pulses such as Blache Fleur or Vicia Sativa are prohibited. Details of pulses imported during the last three years are as follows:

Quantity in Tonnes  
Value in Rs.Crores

	Total Import Of Pulses		Imported On Govt. Account		
	Quantity	Value	Quantity	Value	
1997-98	1008161		1194.64	Nil	Nil
1998-99	312744		404.52	Nil	Nil
1999-2000	137339		183.24	97000	139.00

Upto November, 1999 only